

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 10 of 2016 &  
IA No. 15 of 2016**

**Dated: 29<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**The Chairman, Himachal Pradesh State Electricity Board Ltd.**

**....Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Rajiv Porwal  
Mr. Ashok Rajan (Reps.) for R.2

**ORDER**

List the matter on **21.03.2016**. In the meantime, pleadings be completed.

**(I. J. Kapoor)**  
**Technical Member**  
ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**